

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020 /15TH VAISAKHA, 1942

W.P. (C) .TMP No.304 OF 2020

PETITIONER:

MARY K.D, AGED 54 YRS, C/O. T.J. BABU, THATTIL VALLACHIRA HOUSE, P.O. POOTHOLE, THRISSUR -4, THRISSUR DISTRICT, WORKING AS NURSING SUPDT GRADE II, MEDICAL COLLEGE, KALAMASSERY, ERNAKULAM. (STATE PRESIDENT, KERALA GOVT. NURSES UNION)

BY ADVS. SRI REKESH SHARMA
SRI HAROON RASHEED
SRI O.N. RAJESH

RESPONDENTS/RESPONDENTS;

1. THE STATE OF KERALA, REPRESENTED BY THE CHIEF SECRETARY TO GOVERNMENT OF KERALA, SECRETARIAT, THIRUVANANTHAPURAM - 695001
2. THE ADDITIONAL CHIEF SECRETARY TO GOVERNMENT OF KERALA, DEPARTMENT OF FINANCE, SECRETARIAT, THIRUVANANTHAPURAM- 695001
3. PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM

BY SRI.K.P.HARISH, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 05.05.2020 ALONG WITH WPC TMP NO.305 OF 2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020 /15TH VAISAKHA, 1942

W.P. (C) .TMP No.305 OF 2020

PETITIONERS:

- 1.ABDUL KAREEM PADUKUNDIL AGED 52 YRS, S/O MUHAMMED PADUKUNDIL HOUSE, VATTAMANNAPURAM POST EDATHANATTUKARA, PIN - 678601, PALAKKAD DISTRICT, (WORKING AS HSA AT KALLADI HIGH SCHOOL, 679582, -AIDED EMPLOYEE)
- 2.A M ABOOBACKAR, AGED 54 YRS S/O MUHAMMED HAJI A M, POOKOLATHUR, PULPETTA POST, PIN - 676123, MALAPPURAM DISTRICT., (WORKING AS MINISTERIAL STAFF AT GOVT HSS CHULLIKODE - GOVT EMPLOYEE)
- 3.ISMAIL SAIT, AGED 54 YRS S/O LATE PA ADAM SAIT A, FLAT NO 218-1, DIAMOND STREET, DESAI HOMES, PANGAPPARA, PIN -695581, THIRUVANANTHAPURAM, (WORKING AS STATIONARY INSPECTOR, GOVT EMPLOYEE)
- 4.ABDUL LATHEEF, AGED 49 YRS, S/O ABDULLA T M, KAYANOTH HOUSE, AVADUKKA POST, PIN - 673528, KOZHIKODE. (WORKING AS PRINCIPAL, VELLAM HSS CHERAPURAM - AIDED EMPLOYEE)
- 5.SALAHUDHEEN P M, AGED 42 YRS, S/O MAMMU MASTER, POONKAVANTHIL HOUSE, KANJIRAPUZHA POST, PALAKKAD DISTRICT, (WORKING AS LECTURER, MES COLLEGE, MANNARKKAD.)
- 6.ABDUL HUCK AGED 51 YRS, S/O ABDU RAHIMAN, THEKKEPURAYIL, EDAKKAPARAMBA, KANNAMANGALM, PIN 676304, MALAPPURAM DISTRICT. (WORKING AS UPSA, ARABIC TEACHER, AUP SCHOOL, IRUMBUCHOLA MALAPPURAM. - AIDED EMPLOYEE)

BY ADV.SRI C. R. REKHESH SHARMA,

ADV. SRI O.N. RAJESH
ADV. SRI A. HAROON RASHEED

RESPONDENTS/ RESPONDENTS

1.THE STATE OF KERALA, REPRESENTED BY
THE CHIEF SECRETARY TO GOVERNMENT OF KERALA, SECRETARIAT,
THIRUVANANTHAPURAM - 695001

1.THE ADDITIONAL CHIEF SECRETARY TO GOVERNMENT OF KERALA,
DEPARTMENT OF FINANCE, SECRETARIAT, THIRUVANANTHAPURAM-
695001

BY SMT. VINITHA B, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 05.05.2020 ALONG
WITH WPC TMP NO.304 OF 2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:-

BECHU KURIAN THOMAS, J.

W.P.(C) TMP No.304 & 305 of 2020

Dated this the 05th day of May, 2020

ORDER

Post the matter along with the connected case W.P. (C).TMP
No.182/2020 on 27.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

SM

APPENDIX OF W.P. (C) TMP NO.304 OF 2020

PETITIONER'S EXHIBITS

1. EXHIBIT P1. : TRUE COPY OF THE G.O. P NO. 46/2020/ FIN
DATED 23-04-2020
2. EXHIBIT P2. : THE TRUE COPY OF THE GUIDELINES ISSUED BY
WORLD HEALTH ORGANISATION
3. EXHIBIT P3. : THE TRUE COPY OF THE NEWS ITEM APPEARED
REGARDING THE PRESS CONFERENCE OF MICHAEL J.
RYAN, EXECUTIVE DIRECTOR OF THE WHO HEALTH
EMERGENCIES PROGRAMME AND DIRECTOR-GENERAL OF
THE WHO TEDROS ADHANOM GHEBREYESUS.
4. EXHIBIT P4. : THE TRUE COPY OF AN ONLINE NEWS APPEARED
HIGHLIGHTING THE DECISION OF ODISHA GOVT TO
GIVE DOUBLE SALARY TO THE HEALTH WORKERS OF
ODISHA
5. EXHIBIT P5. : THE TRUE COPY OF THE ORDER ISSUED BY
SECRETARY TO THE MINISTRY OF LABOUR AND
EMPLOYMENT, DATED 20.3.2020
- EXHIBIT P6. : THE TRUE COPY OF THE REPRESENTATION PREFERRED
BY THE PETITIONER DATED 24.4.2020

APPENDIX IN W.P. (C) TMP NO. 305 OF 2020**PETITIONERS' EXHIBITS**

- EXHIBIT P1. : TRUE COPY OF THE G.O. P NO. 46/2020/ FIN DATED 23-04-2020**
- EXHIBIT P2. : THE TRUE COPY OF THE CIRCULAR ISSUED BY DEPARTMENT OF REVENUE AND MINISTRY OF FINANCE DATED 17.04.2020**
- EXHIBIT P3. : THE TRUE COPY OF THE PRESS STATEMENT OF THE STATE FINANCE MINISTER DATED 25TH APRIL IN TIMES OF INDIA SAMAYAM ONLINE NEWS PORTAL**
- EXHIBIT P4. : THE TRUE COPY OF THE CIRCULAR ISSUED BY THE REGISTRAR OF SUPREME COURT OF INDIA ON 29.03.2020.**
- EXHIBIT P5. : THE TRUE COPY OF THE NEWS PAPER REPORTS OF THOSE VOLUNTARY DONATIONS OF PEOPLE OF VARIOUS WALKS OF LIFE.**
- EXHIBIT P6. : THE TRUE COPY OF THE REPRESENTATIONS SUBMITTED BY THE FIRST PETITIONER TO CHIEF MINISTER AND THE FINANCE MINISTER**
- EXHIBIT P7. :. THE TRUE COPY OF THE REPRESENTATION SUBMITTED BY 2ND PETITIONER**